

DIVISION BENCH  
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/115(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS TOPLINE INVESTMENT CONSULTANTS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

Mr. Ajay Chaubey, Adv.

] For the Petitioner/RoC

**ORDER**

1. Ld. Counsel appearing for the RoC, West Bengal seeks two weeks' time to take appropriate steps for the service of Respondent(s). Time is allowed.
2. Post this matter thereafter on **25.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**